

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.09.2018

PRESENT: 1. Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA 01/15 IN CP 74/15, TP 80/16	For hearing	Sec 397/ 398	Mybirdie Solutions LLP	Indus Law	Habitat Pragnya Property Developments P. Ltd. & 7 Others	Raghuram Cadambi for C.K. Nanda- kumar for R-1 to R-8.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

MS - AYSHWARYA CHANDAR
for Indus Law

Petitioner

Ayshwarya Chandar

RESPONDENT/s :

ORDER

Heard Ms. Ayshwarya Chandar, Proxy Counsel for Petitioner.
None appeared for Respondent.
Post the case on 16/10/2018.


MEMBER (T)


MEMBER (J)

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